

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 42

Dated Guwahati, the 11th of June, 2024

In continuation to Notification No. 05 dated 30-01-2023, it is hereby notified that in MAC cases:

- A motor accident takes place in any State under the jurisdiction of the Gauhati High Court and consequently the FIR/FAR/IAR/DAR is filed in **District 'A'** and the claimants file a claim application under Sections 164/166 of the M.V. Act in **District 'B'** in the same State, then the Claims Tribunal in **District 'B'** shall call for the DAR and other relevant documents from the Claims Tribunal in **District 'A'**. After receipt of such requisition, the Claims Tribunal in **District 'A'** shall close the DAR and transfer the DAR to the Claims Tribunal in **District 'B'**.
- A motor accident takes place and consequently the FIR/FAR/IAR/DAR is filed in **District 'A'** of any State under the jurisdiction of the Gauhati High Court and the claimants file a claim application under Sections 164/166 of the M.V. Act in **District 'B'** in a different State under the jurisdiction of the Gauhati High Court, then the Claims Tribunal in **District 'B'** shall call for the DAR and other relevant documents from the Claims Tribunal in **District 'A'**. After receipt of such requisition, the Claims Tribunal in **District 'A'** shall close the DAR and transfer the DAR to the Claims Tribunal in **District 'B'**.

This Notification shall come into effect immediately.

By Order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2024/ 2483 - 2523 / G,

Dated the 11th June, 2024.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, dispur, Guwahati-6.
4. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
5. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
6. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.